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THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) The implementation of the three-language formula is basically the responsibility of the State Govts. Most of the States have, in principle, ac-ied the three-language formula. Tamil Nadu bas adopted two language formula. Pondicheny and Karoikal-regions of Pondicherry also follow the same formula as in Tamil Nadu. A statement showing the pattern of ianguages and position of implementation of three-language formula in the States UTs is attached. [See Appendix CXXX, Annexure. No. 15] Some of the Governments have implementing it with some modifications according to their educational needs and local conditions obtaining there.

The implementation of the threelanguage formula was reviewed at the thirtyninth Session of Central Advisory Board on Education held on 6-7 June, 1983, wherein the Board resolved urging the State Governments to take effective steps to implement the Three Language Formula as laid down in the National Policy on Education, 1068.

#### Nhava Sheva Port

796. SHRI HUSEN DALWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to 6tate:

- (a) by when the Nhava Sheva Port is likely to be completed; and
- (b) what would be its capacity to handle Cargo?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) By end 1987.

(b) With the completion of Phase-I development, the port will have a capacity to handle 6.0 Million tonnes of cargo.

### Proposal of Maharashtra to start **Coastal Shipping Service**

- 797. SHRI HUSEN DALWAI: Will Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that the Government of Maharashtra have sent a proposal to the, Government of India for permission to start coastal ship ping service to cater to needs of Konkan coast passengers;
- (fa) whether it is also a fact that a proposal to operate hover-crafts on western coast is pending due to nonclearance of the said proposal; and
- '(c) what is the present stage of consideration of the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) No.

(b) and (c) Do not arise.

#### Cadre review of Indian Foreign **Services**

798. SHRI HUSEN DALWAI: Will the Minister of EXTERNAL AF FAIRS be pleased to state:

- (a) whether it is a fact that no cadre review of Indian Foreign Services (B) has taken place since ite inception in 1956;
- (b) what are the provisions in the rule with regard to such review and the reasons for not undertaking this review;
- (c) whether any committee had been set up to go into this question and if so, the recommendations made by the Committee and the action taken by Government on them; and
- (d) the number of times the cadre review of Indian Foreign Services (A) has been done and at what intervals?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.

- (b) The rules provide that a cadre review should be undertaken once every three Cadre review has not been undertaken because the recruitment rules for this Service were framed only in 1964, and since then The Indian Foreign Service has been the subject of study by five Committees in 1966, 1976, 1978, 1982 and 1984. Furthermore, since the inception of the cadre several major reforms have been introduced, such as restructuring of the Stenographers' Sub-Cadre in introduction of Selection Grades in 1977 and 1978, and creation and or upgradation of posts in all grades over the years.
- (c) Yes, Sir. A committee had been set up but no recommendations were made.
- (d) Four, in 1961, 1971, 1977 and 1983.

## Registration for Houses with DDA

- 799. SHRIMATI RATAN KUMARI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under the consideration of Government to open new registration for the allotment of DDA flats to the persons who have not got them registered so far in any category;
- (b) if so, what are the details there, of; and
- (c) if the answer to part (a) above be in negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN •THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPART-

- MENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No V-
- (b) Does not arise in view of (a) above.
- (c) At present there is no scheme for any new registration as DDA have a large backlog of registrants to be provided with houses.

# Profits and losses of DTC and the private buses

## 800. SHRIMATI RATAN KUMARI: SHRI SYED RAHMAT ALI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) what is the strength of the pre sent fleet of the DTC and the private buses run on DTC routes on Km. basis and
- (b) what are the details of profits and losses incurred by each during the last two years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) (a) The fleet strength of DTC as on 27-4-1984 is 5224 buses—consisting of 4231 DTC's own buses and 993 P.O. buses engaged under the Kilometrage Scheme.

(b) Details of working! Loss/Net Loss incurred for the year 1982-63 and 1983-84 (Provisional) on DTC buses and P.O. buses operated under KM Scheme are as under: